# GOVERNMENT OF INDIA MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT

## RAJYA SABHA UNSTARRED QUESTION NO - 298

ANSWERED ON - 03/02/2021

#### WELFARE OF DE-NOTIFIED TRIBES

### 298. SHRI BHASKAR RAO NEKKANTI SHRI PRASHANTA NANDA

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether there is any welfare scheme or policy exclusively for the benefit of De-notified Tribes;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

#### **ANSWER**

THE MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI KRISHAN PAL GURJAR)

- (a) to (c) Yes Sir, Ministry of Social Justice and Empowerment is implementing following welfare schemes exclusively for the benefits of De-notified Tribes:
- i) Dr. Ambedkar Pre-Matric and Post-Matric Scholarship for DNT Boys and Girls.
- ii) Nanaji Deshmukh Scheme of Construction of Hostels for DNT Boys and Girls.

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